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OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**ALLAHABAD BENCH, ALLAHABAD.**

Allahabad, this the 9<sup>th</sup> day of Nov., 2005.

QUORUM : HON. MR. K.B.S. RAJAN, J.M.  
HON. MR. A.K. SINGH, A.M.

**O.A. No.1294/05**

A.K. Agnihotri, Son of Late Kali Charan Agnihotri, Ex-CM-I P.A. No.23356-A, R/O 137/3, J.K. Colony, Jajmau, Kanpur-10..... Applicant.

Counsel for applicant : Sri B.D. Mishra.

Versus

1. Union of India through Secretary, Ministry of Defence, Govt. of India, New Delhi.
2. The Commanding Officer, 1 Base Repair Depot (BRD), Air Force Station, Chakeri, Kanpur.
3. 1, BRD/7971/ST/186/PC, AFCAO, Subroto Park, New Delhi.-10.
4. Deputy CDA (AF), Subroto Park, New Delhi.

..... Respondents.

Counsel for Respondents :

ORDER

BY HON. MR. K.B.S. RAJAN, J.M.

The case relates to stepping up of pay of the applicant at par with his junior. Records reflects that the case of the applicant has not been rejected but for some reason or the other, it could not be finalized and the latest reference of Respondent No.4 vide Annexure A-10 shows that the case was not presented to the Audit Authorities in proper format and recommendation of the Competent Authority. Another query raised by the C.D.A. (AF) relates to junior drawing more pay on account of financial up gradation under A.C.P., in which event, the applicant is not entitled to stepping up of pay. As the matter is still under consideration, Respondents would be finalizing the matter. It is hoped that within a

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reasonable time, the case of the applicant would be decided by the respondents. This application is, therefore, disposed of with a direction to the respondents to finalize the case within three months from the date of receipt of a copy of this order.

The O.A. is disposed of.

A.M.

J.M.

Asthana/